

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT NO II**

(10) C.P.(IB)-1147(MB)/2019

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **24.02.2020**

NAME OF THE PARTIES: Insta Capital Private Limited
V/s
Logix Supply Chain Solutions Pvt Ltd

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the Financial Creditor is present.
2. List this matter on **30.03.2020** for admission.

Sd/-
RAVIKUMAR DURAISAMY
MEMBER (Technical)
24.02.2020
Jd

Sd/-
RAJASEKHAR V. K
MEMBER (Judicial)